

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.3 of 2016 & IA Nos. 3 of 2016 and 4 of 2016 and Appeal No.4 of
2016 & IA Nos. 5 of 2016 and 6 of 2016**

Dated : 22nd Sept. 2016

In the matter of:

Appeal No.3 of 2016 & IA Nos. 3 of 2016 and 4 of 2016

M/s Monnet Ispat & Energy Ltd. ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s) :

Appeal No.4 of 2016 & IA Nos. 5 of 2016 and 6 of 2016

M/s Rameshwaram Steel & Power Pvt. Ltd. ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s) :

ORDER

As agreed by the parties, the matters are posted for hearing on **28th October,**
2016.

Court Master

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